

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 704  
TO BE ANSWERED ON THE 08<sup>th</sup> FEBRUARY, 2022**

**FUND ALLOCATION FOR RURAL HEALTH SERVICES IN GUJARAT**

**704. SHRI NARHARI AMIN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the funds allocated by Government for smooth functioning of rural health services in Gujarat during the last five years;
- (b) whether any action plan has been prepared to utilize the said funds within the stipulated time frame; and
- (c) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

- (a) to (c): Funds to the tune of Rs. 5240.63 crore was released under National Health Mission (NHM) during the last five years by Government of India to the State of Gujarat which includes release of Rs.4941.48 crore under National Rural Health Mission (NRHM) for smooth functioning of rural health services.

Under National Health Mission (NHM), Ministry of Health and Family Welfare (MoHFW) provides the technical and financial support to States/UTs for strengthening of their healthcare systems.

The proposals from State/UT Governments are received in the form of Programme Implementation Plans (PIPs) under NHM and Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources. The proposals received in the form of PIPs from State/ UT are accorded approval by Government of India as per the detailed discussion during the meeting of National Programme Coordination Committee (NPCC) which are jointly attended by both the State and Central officials keeping in view of the overall Resource Envelope and felt need of the States/UTs.

The details of PIPs and RoPs in the last five years for the State of Gujarat are available at website of National Health Mission i.e. <https://nhm.gov.in> at the Uniform Resource Locator (URL) as under:

<https://nhm.gov.in/index4.php?lang=1&level=0&linkid=56&lid=69>

Further, Public Health & Hospitals is State subject. The Central Government provides support to State Governments for implementation of various programmes including NHM. Under NHM to improve the financial utilization of funds the following steps have been undertaken by the Ministry:

- (i) Performance Audit by the Comptroller and Auditor General (CAG) of India ,
- (ii) Annual Statutory Audits by CAG empanelled major Chartered Accountant Audit firms,
- (iii) Concurrent Audits by Chartered Accountant Audit firms,
- (iv) Public Financial Management System (PFMS) in NHM to track flow of funds,
- (v) Submission of quarterly Financial Monitoring Reports (FMRs) and Statement of Fund Position (SFP) by the States/UTs,
- (vi) Regular review and monitoring of scheme components.